

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON : 04.01.2017
Court No. : 4
Item No. : 30

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 37524 OF 2016
WITH PRAYER FOR INTERIM RELIEF

MUNICIPAL COMMISSIONER,
AGRA NAGAR NIGAM & ANR.

...PETITIONER(s)

VERSUS

VODAFONE SOUTH LIMITED & ANR.

...RESPONDENT(s)

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgement and Order dated 24.08.2016 passed by the High Court of Judicature at Allahabad, in W.P. Tax No. 622 of 2015.

It is submitted that the Special Leave Petition (C) No. 36649-50 of 2013 referred to on Annexure P-9 was dismissed by this Hon'ble Court on 03.12.2014. (Copy of order dated 03.12.2014 marked as Annexure P-9 at page no. 150).

The matter above mentioned is listed before the Hon'ble Court with this report.

Dated this the 02nd day of January, 2017.

ASSISTANT REGISTRAR

Copy to:

Mr. Ajit Sharma, Advocate.

ASSISTANT REGISTRAR